

IN THE HIGH COURT OF JHARKHAND AT RANCHI
(Civil Miscellaneous Appellate Jurisdiction)
M.A. No. 546 of 2018

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Reliance General Insurance Company Limited Appellant
Versus
Poonam Kumari & Others Respondents

CORAM: HON'BLE MR. JUSTICE KAILASH PRASAD DEO
(Through : Video Conferencing)

.....
For the Appellant : Mrs. Swati Shalini, Advocate.
Mr. Sahay Peeyush Gaurav, Advocate.
For the Respondents :

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04/05.04.2021.

Learned counsels, Mrs. Swati Shalini and Mr. Sahay Peeyush Gaurav have submitted that arguing counsel, Mr. A.K. Das is infected with Corona Virus, as such, the appeal may be adjourned.

As prayed for, put up this case on 19.04.2021.

(Kailash Prasad Deo, J.)

Sunil/-